

Anti-drone technology for para military forces

343. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Para Military Forces deployed in sensitive international border areas are still not equipped with to detect flying of drones of neighbouring countries having nefarious designs;

(b) if so, the details thereof, including the incidents of flying of drones of neighbouring countries in the last one year; and

(c) what immediate measures Government has taken to equip the Para Military Forces with sophisticated technology to spot unauthorised flying of drones in border areas?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (c) Standard Operating Procedure (SOP) to deal with threat from drones has been issued in April 2019 to all States and Union Territories for implementation. Further, Indian Air Force is the main airspace control agency and continues to train all security agencies and all States and UTs police regarding threat from drones and anti-drone measures. Recently BPR&D held a seminar-cum-exhibition regarding anti-drone technology, which was attended by senior police officers of the States/UTs, to apprise them about the threat from drones and the anti-drone technology available and the anti-drones measures to be taken. All security agencies are required to procure anti-drone equipment according to their requirement. As per information received, 183 incidents of flying of drones have been observed on the borders.

Payment of salary to employees of Air India

344. SHRI TIRUCHI SIVA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of employees, pilots and air as well as ground staff working for Air India Limited;

(b) whether salary has been paid to all of the employees, pilots and air as well as ground staff working for Air India Limited for the months of April to December 2019, month-wise; and